

**OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
SEALDAH**

Order No. 93

Date: 29.06.21

Arrangement of the holidays Remand Roster duty for the Month of July, 2021 of the Judicial Magistrates of Sealdah Magistracy is made as here under :-

<u>Sl. No.</u>	<u>Dates</u>	<u>No. of Court</u>	<u>Standby</u>	<u>Remarks</u>
1	04.07.2021	Ld. J.M., 1 st Court	Ld. J.M., 6 th Court	
2	10.07.2021	Ld. J.M. 2 nd Court	Ld. J.M., 6 th Court	
3	11.07.2021	Ld. J.M., 6 th Court	Ld. J.M., 1 st Court	
4	18.07.2021	Ld. J.M., 3 rd Court	Ld. J.M., 5 th Court	
4	21.07.2021	Ld. J.M., 3 rd Court	Ld. J.M., 5 th Court	
5	22.07.2021	Ld. J.M., 5 th Court	Ld. J.M., 3 rd Court	
6	24.07.2021	Ld. J.M., 2 nd Court	Ld. J.M., 1 st Court	
7	25.07.2021	Ld. J.M., 1 st Court	Ld. J.M., 2 nd Court	

Above arrangement shall not be modified or changed unless serious exigency arises therewith. Holiday Remand will be held at the convenience of the Ld Magistrate at 2.00 pm.

Any Ld Judicial Magistrate who is at the Station or Ld ACJM Sealdah, if he is at the Station, as the case may be, shall remain stand by in case of any unforeseen event comes into being / any such serious exigency arises.

The official vehicles will be detained to pick up the Ld Magistrates from their respective residences situated within the permissible periphery or distance as per Rule 29A WB Service Rules (Amended) from the Court premises and back on Holidays' Remand Roster Duty aforesaid.

This Order has the intention for the effectual Judicial Administration in the interest of public service as a whole.

Binay Kumar Mandal

A.C.J.M. Sealdah.

Addl. Chief Judicial Magistrate
Sealdah, South 24-Parganas

No. 425

Date: 29.06.21

Copy forwarded for information to the :-

- ✓ Learned District Judge, Alipore, South 24-Parganas.
- Learned Chief Judicial Magistrate, Alipore, South 24-Parganas.
- C.I., Kolkata and C.I., GRO and Secretary of Bar Association, Sealdah Criminal Court and O.C., Transport.
- Vehicles No. WB 04C -7067, No. WB 25E-3755 & No. WB 11A -7267.

Binay Kumar Mandal

A.C.J.M. Sealdah.

Addl. Chief Judicial Magistrate
Sealdah, South 24-Parganas

See upload
2/7/21
District Judge
South 24-Parganas
Alipore

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DEPUTY OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
BARAIPUR, SOUTH 24 PARGANAS
Order No. 43 Date: 01/07/2021

The proposed holiday remand file for the month of JULY, 2021 will be taken up by the Additional Chief Judicial Magistrate (1st Court), Additional Chief Judicial Magistrate (2nd Court) and Judicial Magistrate, Baraipur as per the following roster subject to the approval of the same by Ld. District Judge, Alipore.



Additional Chief Judicial Magistrate (1 st Court) 04.07.2021	Stand by IM	Mobile No- 7908483737
Additional Chief Judicial Magistrate (2 nd Court), 10.07.2021 24.07.2021	Stand by A.C.J.M-I Stand by JM	Mobile No- 7980076050
Judicial Magistrate 11.07.2021 18.07.2021 25.07.2021	Stand by A.C.J.M-I Stand by A.C.J.M-II Stand by A.C.J.M-II	Mobile No- 9831376054

On any unforeseen day being declared holiday, Ld. Additional Chief Judicial Magistrate, 1st Court, Baraipur will hold the police file.

The office vehicles bearing No. WB-19D/0274 and WB-411/7B72 will be detained on the dates of remand file to be held by the Ld. ACJM, Baraipur.

The Office Vehicle bearing No. WB-95/2201 will be detained on the dates of remand file to be held by the Ld. JM, Baraipur.
Informed all concerned.

Sd/-
(Additional Chief Judicial Magistrate (1st Court)
Baraipur, South 24 Parganas

Memo No. 327(7) Dated: 01/07/2021

Copy forwarded for information to the

1. Ld. District Judge, South 24 Parganas at Alipore
2. Ld. Chief Judicial Magistrate, South 24 Parganas at Alipore
3. Ld. Additional Chief Judicial Magistrate, Baraipur, South 24 Parganas
4. Ld. Judicial Magistrate, Baraipur, South 24 Parganas
5. Secretary Bankim Smriti FouzGari Adalat Bar Association, Baraipur, South 24 Parganas
6. C.R.O Baraipur, South 24 Parganas
7. Secretary, Law Clerk Association, Baraipur, South 24 Parganas

Sd/-
(Additional Chief Judicial Magistrate (1st Court)
In-Charge
Baraipur, South 24 Parganas
Addl. Chief Judicial Magistrate
Baraipur, South 24 Pgs.

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Office of the Additional Chief Judicial Magistrate,
Kakdwip, South 24 Parganas

Order No. 83

Dated : 01-07-2021.

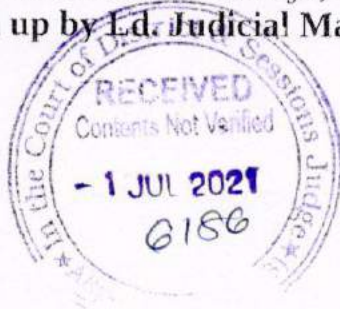
Holiday remand roster of the Judicial Magistrates during the month of July, 2021.

Name of the station: Kakdwip.

Name of the office: A.C.J.M., Kakdwip.

Serial No.	Date of holding police remand file	Name of Judicial Magistrate with a designation holding the police remand file	Name of the Judicial Magistrate on stand by duty.
1.	04.07.2021, 10.07.2021 & 11.07.2021	Anindya Ray, ACJM cum Civil Judge, Senior Division	Arif Ahmed, Judicial Magistrate, Kakdwip.
2.	18.07.2021	Arif Ahmed, Judicial Magistrate, Kakdwip.	Arnab Datta, ACJM, Kakdwip.
3.	21.07.2021, 24.07.2021 & 25.07.2021	Arnab Datta, ACJM, Kakdwip.	Anindya Ray, ACJM cum Civil Judge, Senior Division

NOTE :- On the days of unforeseen holidays, if any, the holiday remand file for those days will be taken up by Ld. Judicial Magistrate, Kakdwip.



Sd/-
(Shri Arnab Datta)
A.C.J.M, Kakdwip
Dist:- South 24-Parganas.
Addl. Chief Judicial Magistrate
Kakdwip, 24 Parganas (South)

Copy forwarded to :-

1. The Ld. District Judge, South 24-Parganas, Alipore.
2. The Ld. Chief Judicial Magistrate, South 24-Parganas, Alipore.
3. The Ld. Additional Chief Judicial Magistrate cum-Civil Judge (Sr. Divn.) Kakdwip, South 24-Parganas.
4. The Ld. Judicial Magistrate, Kakdwip, South 24-Parganas.
5. The President/Secretary, Kakdwip Bar Association.
6. The G.R.O, ACJM Court, Kakdwip, South 24-Parganas.
7. The Ld. A.P.P. Kakdwip, South 24-Parganas.

Arnab Datta
(Shri Arnab Datta)
A.C.J.M, Kakdwip
Dist:- South 24-Parganas
Addl. Chief Judicial Magistrate
Kakdwip, 24 Parganas (South)

See upload.
District Judge
South 24-Parganas
Alipore
2/7/21

**Office of the Additional Chief Judicial Magistrate
Diamond Harbour, South 24-Parganas**

Order No. 48 Date 18.06.2021

In order to hold the Remand File on Holidays for the month of July, 2021, the following arrangements are made.

The Ld. Judicial Magistrate shall hold Holiday Remand File during the month of July, 2021 according to the roster of work, hereafter laid down on the dates mentioned against the respective names.

The Ld. Judicial Magistrate while holding Remand File shall not entertain any put up petition for consideration of bail or any other matter.

No old file shall be put up on Holidays.

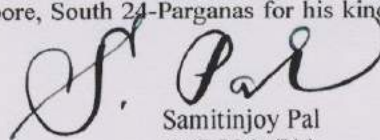
On Holidays the Remand File / Police File will be taken up at 12:00 O'clock in the noon in open court / Ejlash of the Additional Chief Judicial Magistrate, Diamond Harbour, South 24-Parganas.

Sl. No.	Name & Designation of the Judicial Officer	Date(s) for Holding Holiday Remand
1.	Samitinjoy Pal A.C.J.M. (I/c) Diamond Harbour South 24-Parganas	10.07.2021 & 11.07.2021
2.	Sri Sourav Das Ld. Judicial Magistrate 1 st Court, Diamond Harbour South 24-Parganas	24.07.2021 & 25.07.2021
3.	Ms. Bejoyita Dey Ld. Judicial Magistrate 3 rd Court, Diamond Harbour, South 24-Parganas	04.07.2021 & 18.07.2021

Name and designation of the Officer who shall remain as standby for holding the holiday remand file in case of unforeseen Holidays and in case of inability of any Officer to attend the file is:— **Mr. Samitinjoy Pal, Ld. Judicial Magistrate, 2nd Court, Diamond Harbour, South 24-Parganas.**

A copy of this order be sent to the Ld. Chief Judicial Magistrate, South 24-Parganas at Alipore.

A copy of this Order be sent to the Ld. District Judge, Alipore, South 24-Parganas for his kind information and with a prayer for approval.



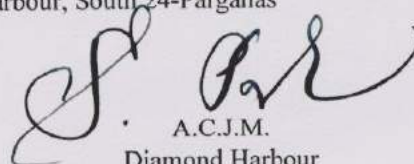
Samitinjoy Pal
A.C.J.M. (I/c)
Diamond Harbour
South 24-Parganas

A.C.J.M.
Diamond Harbour
South 24 Parganas

No. 204 Date: 18.06.2021

Copy forwarded for information and necessary action to:

1. The Ld. District Judge, South 24-Parganas at Alipore
2. The Ld. Chief Judicial Magistrate, South 24-Parganas at Alipore
3. The Ld. Judicial Magistrate, 1st / 2nd / 3rd Court, Diamond Harbour, South 24-Parganas
4. The Ld. A.P.P., Diamond Harbour, South 24-Parganas
5. The G.R.O., Diamond Harbour Court, South 24-Parganas
6. The Secretary, Criminal Court Bar Association, Diamond Harbour, South 24-Parganas



A.C.J.M.
Diamond Harbour
South 24-Parganas

A.C.J.M.
Diamond Harbour
South 24 Parganas